

THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET

APPLICATION NO.: _____

Applicant(s) *Mrs. Bryan Batra*

Respondent(s) *UDI & others*

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
<p><i>copy of OA 83/2005 MS 11/3/05 GLR 11/3/05</i></p>	<p>OA 83/2005 <u>08.03.2005</u> Mr. P.N. Jatti, Counsel for the applicant. Mr. C.B. Sharma, Counsel for the respondent No. 3 (Caveator). Learned counsel for the applicant submits that he does not want to press this OA at this stage and wants to file a substantive OA. In view of the submissions made by the learned counsel for the applicant, applicant is permitted to withdraw this OA with liberty reserved to him to file a fresh OA. The OA is disposed of accordingly.</p> <p><i>[Signature]</i> (A.K. BHANDARI) MEMBER (A)</p> <p><i>[Signature]</i> (M.L. CHAUHAN) MEMBER (J)</p> <p>AHQ</p>